

**GOVERNMENT OF INDIA**  
**MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT**  
**DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES**  
**LOK SABHA**

**UNSTARRED QUESTION NO.1253**  
**TO BE ANSWERED ON 09.02.2021**

**Basic Amenities for Divyangjans**

**1253. SHRI DIPSINH SHANKARSINH RATHOD;**  
**SHRI ANIL FIROJIYA;**  
**SHRI MOHANBHAI KALYANJI KUNDARIYA:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-**

- (a) Whether the Government has taken steps to ensure basic amenities for the Divyang to enable them to reach Covid-19 hospitals for testing, quarantine and treatment;
- (b) If so, the details of the said facilities;
- (c) whether any steps have been taken by the Government for destitute/beggars/homeless during the lockdown; and
- (d) If so, the details thereof, State-wise?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT**

**(SHRI KRISHANPAL GURJAR)**

**(a) to (b):** Relief to Divyangjan is a State subject by virtue of entry '9' of the State list of the Constitution of India. Government in 2014 has written to the States/UTs to frame suitable schemes exclusively to take care of homeless persons with intellectual disabilities to enable them live a dignified life. Further, advisory has been issued to States/UTs on 24.04.20 to ensure basic features of accessibility for Divyangjan at COVID-19 hospitals for testing, quarantine and treatment.

**(c) & (d):** Government had identified ten cities for Pilot project of Comprehensive Rehabilitation of Persons engaged in the Act of Begging. Taking into consideration the circumstances facing the country in the wake of COVID 19, the Municipal Corporations of these 10 cities were requested to set up feeding centers for providing cooked food for the persons engaged in beggary. As per information available, 1.27 Crore persons have been provided cooked food in these cities

Government through National Backward Classes Finance & Development Corporation (NBCFDC) disbursed subsistence allowance to 5,711 Transgender persons (TGs) @Rs.1500/- per person directly into their accounts and also provided ration kit to 1,229 transgender persons during COVID-19 lockdown. The State-wise details are attached at Annexure-I and Annexure-II.

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Annexure referred in Lok Sabha Unstarred Question No.1253 dated 09.02.2021 regarding Basic Amenities for Divyangjans.

City-wise details of destitute/ beggars/ homeless persons provided cooked food

S. No.	City Name	Number of persons provided free food (in Lakhs)
1.	Delhi	75.0
2.	Mumbai and Nagpur	10.6
3.	Kolkata	1.3
4.	Chennai	3.5
5.	Bangalore	14.0
6.	Hyderabad	7.0
7.	Indore	8.4
8.	Lucknow	7.0
9.	Patna	0.5
	<b>Total</b>	<b>127.30</b>

Annexure referred in Lok Sabha Unstarred Question No.1253 dated 09.02.2021 regarding Basic Amenities for Divyangjans.

State wise Amount transferred through Direct Bank Transfer & Ration Assistance to Transgender Persons during the year 2019-20 to 2020-21 (Lockdown period)

S. No.	State	Details of DBT		Details of Ration Assistance		composite sum	
		number of TGs	Total Transferred Amount (Rs.)	number of TGs	Total Amount of Expenditure (Rs.)	number of TGs	Total Amount of Expenditure (Rs.)
(a)	(b)	(c)	(d)	(e)	(f)	(g)= (c+ e)	(h) (d+ f)=
1	Andhra Pradesh	118	177000			118	177000
2	Arunachal Pradesh	31	46500			31	46500
3	Assam	10	15000	94	141000	104	156000
4	Bihar	165	247500			165	247500
5	Chhattisgarh	624	936000	72	108000	696	1044000
6	Goa	31	46500			31	46500
7	Gujarat	150	225000			150	225000
8	Haryana	52	78000			52	78000
9	Himachal Pradesh	2	3000			2	3000
10	Jammu & Kashmir (1) ++	8	12000			8	12000
11	Jharkhand	86	129000			86	129000
12	Karnataka	561	841500			561	841500
13	Kerala	172	258000			172	258000
14	Madhya Pradesh	47	70500			47	70500
15	Maharashtra	510	765000			510	765000
16	Manipur	189	283500	63	94500	252	378000
17	Meghalaya	2	3000			2	3000
18	Mizoram	8	12000			8	12000
19	Nagaland	5	7500			5	7500
20	Odisha	218	327000			218	327000
21	Punjab	216	324000			216	324000
22	Rajasthan	215	322500			215	322500
23	Sikkim	1	1500			1	1500
24	Tamil Nadu	1036	1554000			1036	1554000
25	Telangana	37	55500			37	55500
26	Tripura	1	1500			1	1500
27	Uttar Pradesh	119	178500	280	263200	399	441700
28	Uttarakhand	7	10500			7	10500
29	West Bengal	814	1221000			814	1221000
30	Chandigarh	17	25500			17	25500
31	Delhi	158	237000	720	676800	878	913800
32	Lakshadweep	44	66000			44	66000
33	Puducherry	57	85500			57	85500
	<b>Total</b>	<b>5711</b>	<b>8566500</b>	<b>1229</b>	<b>1283500</b>	<b>6940</b>	<b>9850000</b>

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